

ITEM NO.846

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).10781/2016

M/S LARSEN AND TOUBRO LTD.

Appellant(s)

VERSUS

M/S MAHARAJI EDUCATIONAL TRUST

Respondent(s)

Date : 23-09-2022 This appeal was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

Counsel for the parties

Mr. Vikas Singh, Sr. Adv.(mentioned by)

M/s Parekh & Co., AOR

Mr. Abhishek Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, list the matter on 11.10.2022.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER